

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 1158
TO BE ANSWERED ON: 09.02.2022

BANNED APPS

**1158. SHRI Y.S. AVINASH REDDY:
SHRI KOMATI REDDY VENKAT REDDY:
SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:
SHRI MANNE SRINIVAS REDDY:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government has banned apps which are posing danger to the country/general public;
- (b) if so, the details thereof from 2014 onwards including the Tek Fog app and other apps.;
- (c) whether any action has been taken by the Government in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (d): In line with the objective of the Government to ensure an Open, Safe & Trusted and Accountable Internet for all its users and based on the requests received through designated nodal officers, the Ministry of Electronics and Information Technology (MeitY) has blocked 293 mobile applications under the provision of section 69A of the Information Technology (IT) Act, 2000 and the Information Technology (Procedure and Safeguards for Blocking for Access of Information for Public) Rules, 2009. These mobile applications were blocked in the interest of sovereignty and integrity of India, security of the State and defence of India or public order.

No request for blocking of any App, namely, 'Tek Fog' was received by this Ministry.
